

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1548
TO BE ANSWERED ON 24.12.2018

ROAD PROJECTS UNDER PMGSY

1548. DR. T. SUBBARAMI REDDY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of road projects, with road length for each project under Pradhan Mantri Gramin Sadak Yojana (PMGSY) pending for more than three years, Statewise, particularly in the States of Andhra Pradesh and Telangana;
- (b) the detailed reasons for delay viz. problem in land acquisition, delay in release of fund etc.; and
- (c) efforts made to complete the projects as early as possible, including mechanism for overseeing and monitoring by the Ministry?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a): The number of road projects, along with length, pending for more than three years, State-wise, under Pradhan Mantri Gram Sadak Yojana (PMGSY) is given at **Annexure**.
- (b): Implementation of PMGSY is lagging behind in some States primarily due to following reasons:-
 - (i) Short working season;
 - (ii) Scarcity of construction material;
 - (iii) Difficult terrain;
 - (iv) Most remote habitations remaining for connectivity;
 - (v) Climate change and unpredictable adverse weather in recent years;
 - (vi) Inadequate execution and contracting capacity

As per the Programme Guidelines, the State Governments are responsible for ensuring that lands are available and free from all encumbrances, along the entire proposed alignment, for taking up the proposed road works under PMGSY. The State Governments are required to lay down guidelines for voluntary donation, exchange or other mechanisms to ensure availability of land for all proposed roads.

Programme funds under PMGSY are released on the basis of certain documents, as specified in the Programme Guidelines and as intimated from time to time by the Ministry, which the States are required to submit along with their demand/proposal for release of funds. There is no delay in release of funds in so far as Central Government is concerned.

(c): The Ministry of Rural Development has taken a number of initiatives to meet the above challenges faced by the States; like engagement of Central Public Sector Undertakings (CPSUs) in some States to augment execution capacity. States are also doing contractor's Outreach Programmes to attract the Contractors in the implementation of the Programme. Further, in order to encourage locally available materials and use of green technologies, guidelines were issued by the Ministry, wherein the State Governments are required to propose minimum 15% of total length of annual proposals under New technologies such as Cement stabilization, Lime stabilization, Cold mix, Waste plastics, Cell filled concrete, Paneled cement concrete pavement, Fly ash etc. The Ministry has also been constantly reviewing the progress of the programme in the States. Provision of solutions to problems and handholding and assistance to States especially in technical matters is being done by the Ministry and National Rural Infrastructure Development Agency (NRIDA).

**Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question no 1548 for
24.12.2018**

Sr.No.	State	Between 3 and 4 Years			More than 4 Years		
		Road		Bridge	Road		Bridge
		Nos.	Length	Nos.	Nos.	Length	Nos.
1	Andhra Pradesh	0	0.00	0	48	330.08	18
2	Arunachal Pradesh	0	0.00	0	76	386.91	75
3	Assam	0	0.00	0	226	443.52	57
4	Bihar	0	0.00	0	947	2,500.83	112
5	Chhattisgarh	0	0.00	2	136	642.58	16
6	Goa	0	0.00	0	20	26.89	0
7	Gujarat	0	0.00	0	6	11.91	1
8	Haryana	0	0.00	0	0	0.00	0
9	Himachal Pradesh	0	0.00	0	93	320.79	2
10	Jammu And Kashmir	0	0.00	0	408	1,941.60	22
11	Jharkhand	0	0.00	0	370	1,140.00	63
12	Karnataka	0	0.00	0	3	1.92	1
13	Kerala	0	0.00	0	57	134.92	0
14	Madhya Pradesh	0	0.00	0	71	186.53	23
15	Maharashtra	0	0.00	0	87	398.35	37
16	Manipur	0	0.00	9	163	290.83	3
17	Meghalaya	0	0.00	0	148	471.89	19
18	Mizoram	0	0.00	0	17	57.00	0
19	Nagaland	0	0.00	0	17	129.76	0
20	Odisha	0	0.00	0	316	931.06	61
21	Punjab	0	0.00	0	0	0.00	0
22	Rajasthan	0	0.00	0	78	260.53	0
23	Sikkim	0	0.00	0	31	46.10	14
24	Tamilnadu	0	0.00	0	0	0.00	0
25	Telangana	0	0.00	0	34	110.09	22
26	Tripura	0	0.00	0	125	433.55	26
27	Uttar Pradesh	0	0.00	0	6	18.70	0
28	Uttarakhand	0	0.00	0	79	359.18	19
29	West Bengal	14	76.92	0	154	467.70	0
	Total	14	76.92	11	3,716	12,043.20	591

Note : Road length in kms and Bridge length in mtrs.